

NOTICE

Date of Publication :24-Feb-2021 Last Date: 06-Mar-2021

Applicants are requested to make payment of deficit charges or remove office objections, as the case may be, on or before last date 06-Mar-2021, to make the Certified Copies ready and if the initial deposited amount in the rejected applications on the ground of non removal of objections or for want of payment of deficit charges, is not taken back on or before 26-Mar-2021, the said amount will be credited to Government and their copying applications will be filed without any action, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)	Objection/Deficit Charges, if any(Rs.)
1	U-201900324	Adv. Suresh S. Lanke for Plaintiff	3424-2007 (12)	Obj.
2	U-201901330	Sanjay P. Patanakar Adv for Defendant Nos 4 & 5	3371-2007 (12)	200
3	U-201901552	Abdul Shekh	2023-2013 (12)	Obj.
4	U-201902841	Adv. M.V. Holamagi for Plaintiff /J.B. Sawant (Plaintiff)	98-2010 (12)	1000
5	U-201903671	Mrs. Neha Bhide Adv for Defendant	6630-2006 (11)	150
6	U-201904050	Adv. Altaf Khan for Plaintiff	1195-2019-STAMP NO. (12)	Obj.
7	U-201905104	Adv. Vasantkumar G. Thakur for Plaintiff	1984-2014 (12)	Obj.
8	U-201905295	Adv. V.T. Dubey for Plaintiff	2579-2019 (11)	Obj.
9	U-201905298	Surendra R. Yadav Adv for Plaintiffs	253-2016 (12)	Obj.
10	U-201905488	Sudhir Sawant (Defendant)	2262-2017 (12)	Obj.
11	U-201905574	Motichandra R. Ahir (Plaintiff)	1481-2003 (12)	Obj.
12	U-201906474	Shirish Harishchandra Deshmukh (Defendant)	1137-2010 (12)	Obj.
13	U-201906881	Adv. Mehul Shah for Plaintiff	8278-1995 (11)	Obj.
14	U-201907773	B P Shukla	1959-2014 (11)	Obj.
15	U-201908127	Nazir Mohammed Islam Shah (Plaintiff)	4431-2013 (12)	Obj.

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16	U-201908953	DSK Legal Adv for Defendant	7499-2015 (12)	Obj.
17	U-201909029	Avinash S. Chouhan (Defendant No.5)	9742-2019-STAMP NO. (12)	Obj.
18	U-201909989	Shri. M. B. Jadhav Adv for Defendants	2978-2012 (12)	1000
19	U-201910691	Ashok Upadhyay Adv. for Plaintiff	13215-2019-STAMP NO. (12)	Obj.
20	O-201900088	Shri. M.B. Jadhav (Government Pleader)Adv for Defendant	16987-2018-STAMP NO. (12)	Obj.
21	O-201900287	Adv. Ms. Kavita A. Shah for Defendant No.2	2289-1994 (12)	Obj.
22	O-201900583	Deepak Shamsundar Gavaskar adv for plff	2463-2012 (12)	Obj.
23	O-201900584	Deepak Shamsundar Gavaskar adv for plff	2463-2012 (12)	Obj.
24	O-201902093	Sanjay N. Khedkar (Plaintiff)	2933-2016 (12)	200
25	O-201903151	Jitendra G. Damami Adv for Plaintiff	915-1994 (12)	Obj.
26	O-201903217	Shri. M. B. Jadhav (Government Pleader) Adv for Defendants	9098-2019 (12)	Obj.
27	O-201903504	Sh. S.R. Rajguru, Sr. Counsel, CBI,STF, Mumbai	7159-1997 (12)	Obj.
28	O-201904295	Dhruv V. Gupta Adv. for Plaintiff	1227-2015 (12)	Obj.